

ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 149/92. ✓ Date of Order: 24-2-92. ✓

.. Applicant.

tion of India, rep. by the Secretary to Govt.,
Ministry of Communications, Dept. of Telecom
Secretariat, New Delhi. ✓
Director General, Telecommunications, New Delhi. ✓
Chief General Manager, Telephones,
P.Circle, Hyderabad-1. ✓
The Chief Superintendent, Central Telegraph
Office, Hyderabad. ✓
The Superintendent, Central Telegraph Office,
Secunderabad-3. ✓

.. Respondents.

For the Applicant: Mr. V. Venkateswar Rao, Advocate. ✓
For the Respondents: Mr. M. Jaganmohan Reddy, Addl. CGSC. ✓

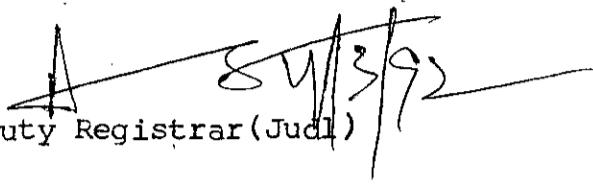
CORAM:
THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER (ADMN)
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : MEMBER (JUDL)
(Order dictated by Hon'ble Sri R. Balasubramanian, Member (A))

When the case was taken up for admission hearing,
it was pointed out that the relief asked for in this O.A. is already
covered by the judgment dt. 26-9-1991 passed in O.A. 502/91.
Hence we dispose-of this application at the admission stage itself
with the same directions as were given in O.A. 502/91 viz.,

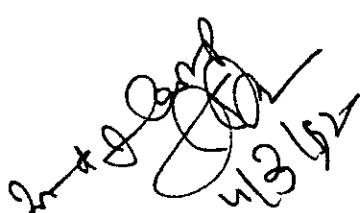
- (a) the applicant shall be reinstated into service
within a period of two months from the date of
receipt of this order;
- (b) the respondents are directed to absorb the applicant
on regular basis in accordance with the scheme, if
there is any. If there is no scheme available they
shall prepare a scheme to absorb the Physically
Handicapped Public Telephone Attendants and extend
the same to the applicant before us also.

Accordingly the O.A. is disposed-of with the ~~xx~~
sections. No order as to costs.


Deputy Registrar (Judl)

1. The Secretary to Govt. Union of India, Ministry of Communications
Department of Telecom, Central Secretariat, New Delhi.✓
2. The Director General, Telecommunications, New Delhi.✓
3. The Chief General Manager, Telephones, A.P.Circle,
Hyderabad-1.✓
4. The Chief Superintendent, Central Telegraph Office, Hyderabad✓
5. The Superintendent, Central Telegraph Office, Secunderabad-3✓
6. One copy to Mr.V.Venkateswar Rao, Advocate, CAT.Hyd. ✓
7. One copy to Mr. M.Jaganmohan Reddy, Addl. CGSC.CAT.Hyd. ✓
8. One spare copy. ✓

pvm


13/5/21